

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 8

**C.P. (IB)/1291(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **05.06.2024**

NAME OF THE PARTIES : **GPLD Infra Projects Private Limited**  
**Vs**  
**Shinde Developers Private Limited**

**For OC** : Adv. Anagha Anasingaraju

**For CD** : Adv. Avinash R. Khanolkar i/b Adv. Omkar V Deosthale i/b  
Regulus Advocates and Consultants

**Section 9 of IBC**

---

**ORDER**

Heard the arguments of Counsel for the OC. Counsel for the CD requests for time to argue the matter. **List on 20.06.2024 for hearing the CD.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//RA//